

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS (SHRI RAGHU RAMAIAH) : (a) Government have no information in the matter.

(b) Does not arise.

IMPORT OF SUPERIOR QUALITY MINERAL OIL

5560. SHRI HARI KRISHNA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the allocation of superior quality mineral oil which Government propose to import through recognised manufacturers of Petroleum Jelly supersedes the original allocation of mineral oil which was previously imported or it is an additional quantity allocated to them ; and

(b) the reason for making the special allocations of foreign exchange to the established importers such as the Indian Oil Corporation and M/s. ESSO without pre-estimating the requirements of Special Vicks Grade Jelly and special quality mineral oil ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS (SHRI RAGHU-RAMAIAH) : (a) The Government, at present, do not propose to import mineral oil of superior quality through recognised manufacturers of Petroleum Jelly.

(b) The allocation of Rs. 7.74 lakhs has been met from out of the funds already earmarked for the import of lube oils and is therefore not a special allocation. The said permission to import lubricating oils through Esso and Indian Oil Corporation was given on the basis of an assessment of the actual requirements of the manufacturers of petroleum jelly and liquid paraffin.

MAJOR IRRIGATION AND HYDRO-ELECTRIC PROJECTS OF MYSORE

5561. SHRI SIDDAYYA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the major irrigation and hydro-electric projects of Mysore State which are pending with the Planning Commission and the Central Government for their sanction ; and

(b) the dates on which those projects were received and the present position thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) & (b). The requisite information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1890/68]

RURAL HOUSING IN MYSORE

5562. SHRI SIDDAYYA : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether the entire amount allocated to Mysore for Rural Housing Scheme in 1966-67 and 1967-68 has been fully utilised by the State Government ;

(b) if so, the number of houses constructed during the above period ; and

(c) the special schemes regarding house building in Mysore State proposed to be included in the Fourth Five Year Plan and the amount proposed to be allocated for this purpose during the Plan period ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) The entire Central assistance amounting to Rs. 4.60 lakhs allocated to Mysore for implementation of the Village Housing Projects Scheme during 1966-67 was utilised by the State Government. During 1967-68, the State Government did not furnish the Schemewise breakup of the total amount of